

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 731
TO BE ANSWERED ON 20.12.2017**

REVIEW OF FUNCTIONING OF AUTONOMOUS BODIES

731. SHRI M. CHANDRAKASI:

Will the MINISTER of PLANNING be pleased to state:

- (a) whether the NITI Aayog has conducted any study/review on the functioning of autonomous bodies of Union Government and if so, the details thereof;
- (b) whether the NITI Aayog has proposed setting up of a Special Purpose Vehicle for administration of homogeneous autonomous bodies and if so, the details thereof; and
- (c) the objectives of the new approach of NITI Aayog?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS**

(RAO INDERJIT SINGH)

(a) to (c) Pursuant to the recommendation made by the Expenditure Management Commission (EMC) in its Report submitted to Government of India, the Ministry of Finance had requested NITI Aayog to undertake an in-depth review of the Autonomous Bodies (ABs) of Union Government. Accordingly, NITI Aayog has constituted a Committee in January 2017 under the chairmanship of Principal Adviser, NITI Aayog to review the ABs and make recommendations for enhancing their outcomes, effectiveness, efficiency and governance through consultative process.

In Phase-I, the Committee has reviewed ABs set up under the Societies' Registration Act under the Ministry/ Department of Health & Family Welfare, Ayush, Higher Education, Culture, Sports, Information & Broadcasting. In the draft Interim Report, the Committee has recommended setting up of umbrella structures of ABs wherein a group of similar institutions may be brought together under an overarching umbrella framework. The objective of this approach is to bring about greater efficiency, better oversight, standardization and mentoring support, without losing the plurality of disciplines or identities of individual ABs.
